

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.11 of 2024

Smt. Mamta Kumari

... .. Appellant/s

Versus

Proprietor National Educational Development Trust

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Naresh Chandra Verma, Advocate

Mr. Natraj Verma, Advocate

For the Respondent/s : Mr. Bibhuti Narayan, Advocate

**CORAM: HONOURABLE MR. JUSTICE RUDRA PRAKASH
MISHRA**

ORAL ORDER

4 01-04-2026

As jointly prayed by the parties, list this case on

16.04.2026.

(Rudra Prakash Mishra, J)

Rajorshi/-

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